NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 16/191/14 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: M/s. M/s. Zed Investment Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. DESIGNATION REPRESENTATION Perpardent (Sebi) Planting Peritioner Askay Euro Dos. Advocate R.K. Pillai

2. ABHAY K. DAS Adv.

ORDER

Mr. R.K.Pillai, Ld. Counsel appearing on behalf of Respondent No.2 submits that he shall be filing his objections during the course of the day to the petitioner's application praying for compounding of the offence. Advance copy for the same has been provided to the opposite counsel.

2. To come up on 27.09.2016.

> (Ina Malhotra) Member Judicial